

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION & FARMERS WELFARE

LOK SABHA
STARRED QUESTION NO. 366
TO BE ANSWERED ON THE 28TH MARCH, 2017

FUNCTIONING OF CACP

*366. ADV. JOICE GEORGE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण
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be pleased to state:

- (a) whether the Government has assessed the performance of the Commission for Agricultural Costs and Prices (CACP), against the mandate assigned to it and if so, the details thereof;
- (b) whether the horticulture produces including vegetables, fruits and dairy products come under the ambit of CACP's price determination and if so, the details thereof;
- (c) if not, whether the Government proposes to include these produces under CACP and if so, the details thereof;
- (d) the details of the crops for which CACP recommended fixation of Minimum Support Price in the recent past; and
- (e) the steps taken by the Government to strengthen the functioning of CACP?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण ½âãè (SHRI RADHA MOHAN SINGH)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 366 DUE FOR REPLY ON 28TH MARCH, 2017.

(a): Commission for Agricultural Costs and Prices (CACP) is an attached office in the Ministry of Agriculture and Farmers Welfare. The CACP functions as per the mandate given by the Government. No separate assessment of CACP against the mandate assigned to it has been made. The Terms of Reference of CACP have been revised from time to time. The Government has constituted Expert Committees as required to examine methodological issues with respect to various aspects of fixation of Minimum Support Prices (MSPs), other policies affecting farmers and prices of farm produce. Besides, the coverage of commodities has also been revised.

(b) & (c): Government fixes Minimum Support Prices (MSPs) of agricultural produce which generally have fairly long shelf life and are necessary for food/nutrition security. For agricultural and horticultural commodities which are not covered under the MSP, Government implements Market Intervention Scheme (MIS). The MIS is implemented in order to protect the growers of these commodities from making distress sale in the event of bumper crop when the prices tend to fall below the economic level/cost of production. Losses, if any, incurred by the procuring agencies are shared by the Central Government and the concerned State Government on 50:50 basis (75:25 in case of North-Eastern States).

(d): Details of crops for which Government fixes MSPs are as under:

Cereals	Pulses	Oilseeds	Commercial Crops
Paddy	Arhar(Tur)	Groundnut	Cotton
Wheat	Moong	Rapeseed/Mustard	Jute
Maize	Urad	Soyabean	Copra
Jower	Gram	Sesamum	Sugarcane
Bajra	Masur	Sunflower seed	
Ragi		Safflower	
Barley		Nigerseed	

The MSP recommended by CACP and fixed by the Government for 2016-17 are given at **Annexure**.

(e): CACP is an Expert body which comprises of a Chairman, Member Secretary, one Member (Official) and two Members (Non-Official). The non-official members are representatives of the farming community. There is no proposal to strengthen the functioning of CACP.

Annexure

Annexure referred to in reply to part (d) of Lok Sabha Starred Question No. 366 due for reply on 28.03.2017.

Minimum Support Prices for 2016-17

(Rs. per quintal)

Sl. No.	Commodity	Variety	Recommended by CACP	Fixed by Government
	<u>KHARIF CROPS</u>			
1	PADDY	Common	1470	1470
		Grade 'A'	1510	1510
2	JOWAR	Hybrid	1625	1625
		Maldandi	1650	1650
3	BAJRA		1330	1330
4	MAIZE		1365	1365
5	RAGI		1725	1725
6	ARHAR(Tur)		4625	5050^^
7	MOONG		4800	5225^^
8	URAD		4575	5000^^
9	COTTON	Medium Staple	3860	3860
		Long Staple	4160	4160
10	GROUNDNUT IN SHELL		4120	4220*
11	SUNFLOWER SEED		3850	3950*
12	SOYABEEN		2675	2775*
13	SESAMUM		4800	5000^
14	NIGERSEED		3725	3825*
	<u>RABI CROPS</u>			
15	WHEAT		1625	1625
16	BARLEY		1325	1325
17	GRAM		3800	4000^
18	MASUR (LENTIL)		3800	3950!
19	RAPESEED/ MUSTARD		3600	3700*
20	SAFFLOWER		3600	3700*
	<u>OTHER CROPS</u>			
21	COPRA	Milling	5950	5950
	(Calender Year)	Ball	6240	6240
22	JUTE		3200	3200
23	SUGARCANE\$		230.00	230.00

\$ Fair and remunerative Price

* Including Bonus of Rs. 100 per quintal.

^ Including Bonus of Rs. 200 per quintal.

^^ Including Bonus of Rs. 425 per quintal.

! Including Bonus of Rs. 150 per quintal

Note: Government has fixed the MSPs of Copra (Milling) at Rs. 6500 per quintal and Copra (Ball) at Rs. 6785 per quintal for 2017.
